

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

**REPORT FILED BY THE SENIOR ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD, FOR AND ON
BEHALF OF THE RESPONDENT**

A handwritten signature in black ink, appearing to read "Smrithi", with a horizontal line underneath the name.

Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT: 4

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

ORIGINAL APPLICATION NO.188 of 2021(SZ)

S.Sakthivel , Salem : Applicant

Vs

MoEF&CC,Rep.by its Secretary
to Government New Delhi & others : Respondents

VOLUME 1

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Dated this the 15th day of March 2023

Rema Smrithi, Advocate

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

Applicant : S.Sakthivel ,Salem

Respondents : MoEF & CC, Rep.by its Secretary
to Government New Delhi & others

**REPORT FILED BY THE SENIOR ENVIRONMENTAL ENGINEER,
REGIONAL OFFICE, ERNAKULAM**

**FOR AND ON BEHALF OF THE KERALA STATE POLLUTION CONTROL
BOARD**

1. I, Mini Mary Sam, now working as the Senior Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam do hereby submit that I am duly authorized to represent the Board. I know the facts and circumstances of the case and I may submit as follows:

As directed by the Hon'ble National Green Tribunal in the order dated 27/02/2023, the consent details are tabulated as follows.

1.	SreeGokulam Medical College	Consent valid up to 30/06/2023, bed strength is 750 nos.
2.	SUT Academy of Medical Science Vencode, Vattapara	Consent valid up to 28/02/2027, 500 bedded hospital with STP of 150 KLD capacity
3.	Amrita Institute of Medical Science, Healthcare, Education and Research	Consent valid up to 30/06/2023, 1200 bedded hospital, STP capacity is 1 MLD
4.	KCMT Group of Institution, Kozhikode	Consent valid up to 30/06/2024, 500 bedded hospital Capacity of STP is 300 m ³ per day.




Mini Mary Sam
Senior Environmental Engineer

5.	MOSC Medical Mission Hospital	Consent valid up to 30/06/2023, 1100 bedded hospital STP capacity is 1200 KLD
6.	Karuna Medical College Hospital	Consent valid up to 30/06/2023, 450 bedded hospital with STP having capacity of 200 KLD
7.	Azeezia Medical College Hospital	Consent valid up to 30/06/2025, 300 bedded hospital and STP capacity is 260 m ³ per day
8.	Dr. SMCSI Medical College Hospital	Consent valid up to 31/08/2027, 600 bedded hospital STP capacity is 500 KLD
9.	DM Education and Research Foundation	Consent to operate was issued for operating hospital with 798 beds, 400 hostel rooms and 113 apartments valid up to 30/06/2023
10.	Al-Azhar Medical College and Super Specialty Hospital	Consent valid up to 30/06/2023, STP capacity is 300 KLD
11.	TD Medical College, Alappuzha (Government Medical College Hospital)	Application for consent renewal in under processing, 1500 KLD, STP has been working properly during the last visit, value of parameters are within limits, last consent was valid up to 31/07/2017
12.	Kannur Medical College	STP of 175 KLD was working properly during the inspection on 05/03/2022, the renewal application is under processing.
13.	MES Medical college	550 bedded hospital having consent valid up to 30/06/2023, 2 STPs of capacity 400 KLD and 500 KLD



Handwritten signature

Mini Mary Sam
Senior Environmental Engineer

All that is stated above are true to the best of my knowledge, information and belief.

Dated this 15th day of March 2023



SENIOR ENVIRONMENTAL ENGINEER

Mini Mary Sam
Senior Environmental Engineer

